

CCA 121/02
(1193/94)

Dt. 04.02.03

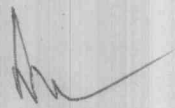
Hon. Mr. Justice R.R.K. Trivedi, V.C.
Hon. Maj. Gen. K.K. Srivastava, AM

Heard Sri A.K. Srivastava for the
applicant and Sri G.P. Agrawal for the
respondents.

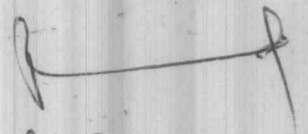
This contempt application is for
furnishing respondents for wilful disobedience
of the order of this Tribunal dt. 28.08.00
passed in OA 1193/94. In pursuance of the
order of this Tribunal applicant has been
promoted and also posted on the promotion
post and payment has also been made.

In the circumstances nothing remains
to be decided in the matter. However,
if the applicant has any kind of
dis-satisfaction, he may file the same
on the original side. Application is
rejected. Notices are discharged.

No costs.



A.M.



V.C.

Drawn